

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1460  
ANSWERED ON:27.11.2009  
MEDICAL COLLEGES  
Lal Shri Kirodi ;Satpathy Shri Tathagata

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government has received complaints/reports of irregularities/ malpractices in giving recognition to medical colleges in the country;
- (b) if so, the details thereof;
- (c) the action taken by the Government thereon to check the recurrence of such irregularities;
- (d) whether the Government proposes to amend Medical Colleges Regulation Act; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI DINESH TRVEDI)

(a) to (e) Representations have been received in the matter of inspections and recommendations by MCI with regard to grant of permission/recognition of degree. The Central Government, however, takes considered decisions on the recommendations of MCI after obtaining necessary inputs from concerned State Government /Institutions, if required.

There is no proposal to amend the regulations concerning recognizing the degree of a medical college. The existing provisions in the regulations are adequate to regulate the medical education/recognition. Final decision with regard to recognition/de-recognition rests with the Central Government.